


**In the court of the Principal Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
the following cases are posted on  
10-06-2021**

<b>Morning Session</b> 11 am to 2 pm	<b>Afternoon Session</b> 2.45 pm to 5.45pm
<b>To hear</b>  1. O.S. 1064/2012 2. O.S. 154/2013 3. O.S. 328/2013 4. O.S. 47/2014 5. O.S. 474/2014 6. O.S. 906/2014 7. O.S. 1141/2015 8. O.S. 1139/2020	<b>To hear</b>  -

Note: Other Cases will be adjourned in the CIS

  
Prl. Senior Civil Judge,  
Bangalore Rural District,  
Bangalore

*Prsh*  
*9/6/21*

Cause list dated 10.06.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		Hearing
1.	OS. 1002/2002	1.	Ex. 12/2017
2.	OS. 1207/2008	2.	OS. 901/2017
3.	OS. 954/2009	3.	OS. 907/2017
4.	OS. 955/2009	4.	OS. 964/2017
5.	OS. 956/2009	5.	OS. 1015/2017ss
6.	OS. 958/2009	6.	OS. 1137/2017
7.	OS. 959/2009	7.	OS. 909/2019
8.	OS. 960/2009	8.	OS. 269/2020
9.	OS. 961/2009		
10.	OS. 962/2009		Arguments.
11.	OS. 1113/2009	9.	Os. 514/2017
12.	OS. 1475/2009		
13.	OS. 317/2010		
14.	OS. 1546/2013		
15.	OS. 365/2017		

Sd/-  
C/c I Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru

Cause list dated 10.06.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 1100/2010		
2.	OS. 1205/2011		
3.	OS. 1523/2011		
4.	OS. 808/2013		
5.	OS. 58/2016		
6.	OS. 823/2016		
7.	OS. 348/2018		
8.	MC. 61/2021		

Sd/-  
II Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru

In the Court of  
III Addl. SENIOR CIVIL JUDGE  
Bengaluru Rural District.,  
Bengaluru.  
Cause List Dated **10.06.2021**  
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><b><u>HEARING</u></b></p> <p>1) OS. 1829/2008 2) OS. 750/2014 3) OS. 1782/2016 4) OS. 1846/2018 5) OS. 758/2019 6) OS. 1921/2019</p> <p style="text-align: center;"><b><u>ARGUMENTS</u></b></p> <p>7) Misc. 54/2016 8) MA. 44/2016 9) OS. 1512/2018</p>	

III Addl. Senior Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 21.05.2021 issued by the Hon'ble High Court of Karnataka.

**In the court of V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.**

**Cause List dated 10-06-2021**

<b>I Session (Morning)</b>	<b>II Session (Afternoon)</b>
<p><b><u>HEARING</u></b></p> <ol style="list-style-type: none"><li>1. OS. 795/2005</li><li>2. OS. 53/2007</li><li>3. OS. 1232/2011</li><li>4. OS. 435/2012</li><li>5. OS. 605/2012</li><li>6. OS. 639/2012</li><li>7. OS.944/2021</li><li>8. OS. 970/2021</li><li>9. OS. 886/2012</li><li>10. OS. 1518/2013</li></ol> <p><b><u>ARGUMENTS</u></b></p> <ol style="list-style-type: none"><li>11. OS. 1592/2012</li></ol>	<p><b><u>HEARING</u></b></p> <ol style="list-style-type: none"><li>1. OS. 466/2015</li><li>2. OS. 649/2016</li><li>3. OS. 942/2016</li><li>4. FDP. 43/2016</li><li>5. OS. 1188/2016</li><li>6. OS. 1558/2016</li><li>7. OS. 341/2021</li></ol>

Sd/-  
V Addl. Sr. Civil Judge,  
Bengaluru (R) Dist., Bengaluru.

**In the court of VI Addl. Senior Civil Judge, Bengaluru Rural District,  
Bengaluru.**

**Cause List dated 10-06-2021**

<b>I Session (Morning)</b>	<b>II Session (Afternoon)</b>
<b><u>HEARING</u></b> 1. OS. 1321/2005 2. OS. 2101/2006 3. OS. 2297/2007 4. OS. 390/2009 5. OS. 765/2009 6. OS. 1262/2009 7. OS. 1012/2011 8. OS. 1130/2011 9. OS. 463/2012 10. OS. 971/2021	<b><u>HEARING</u></b> 1. EX. 29/2012 2. OS. 655/2012 3. OS.293/2014 4. OS.1639/2014 5. OS. 1772/2014 6. OS. 61/2015 7. OS. 903/2015 8. OS. 205/2021 9. MC. 218/2021

Sd/-  
C/c VI Addl. Sr. Civil Judge,  
Bengaluru (R) Dist., Bengaluru.